

# HIGH COURT FOR THE STATE OF TELANGANA AT HYDERABAD

## ABSTRACT

**PUBLIC SERVICES – T.J.M.S.S. – Chief Administrative Officers of District Courts (Category – 1) – Transfers and Postings – Ordered.**

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ROC.No. 630/2019 - C.1.

Dt.27-04-2019

### NOTIFICATION No. 04/2019. C –1.

The High Court for the State of Telangana, in exercise of the powers conferred under Article 235 of the Constitution of India read with Rule 26 of the Telangana Judicial Ministerial and Subordinate Service Rules, 2018 and all other powers enabling thereto, is pleased to order the following transfers and postings: -

#### I

**Sri R.V. Vijay Naik**, Paper Promotee from the Unit of the District Judge, Medak at Sangareddy, is transferred and posted as Chief Administrative Officer, Special Sessions Court for trial of cases relating to Atrocities against Women-cum-X Additional District and Sessions Court, Mahabubnagar (post kept vacant)

**Smt. Ch. Bhagavath Geeta**, Paper Promotee from the Unit of the Chief Judge, City Civil Court, Hyderabad, is transferred and posted as Chief Administrative Officer, IX Additional District & Sessions Court, Kamareddy, Nizamabad District (posting orders w.e.f. 01-05-2019).

**Sri Patterm Ravinder**, Paper Promotee from the Unit of the District Judge Karimnagar, is transferred and posted as Chief Administrative Officer, Special Sessions Judge for Fast Tracking the cases relating to Atrocities against Women-cum-VI Addl. District & Sessions Court, Adilabad (post kept vacant).

- i) Sri R.V. Vijay Naik, and Sri Patterm Ravinder shall handover charge of their posts to the Senior Superintendent / immediate juniors of their courts immediately on receipt of these orders and take charge of their new post.
- ii) The District Judge, Medak at Sangareddy and Karimnagar, is hereby directed to relieve the individuals forthwith on receipt of these orders to enable them to join in their new posts and report compliance.
- iii) Smt. Ch. Bhagavath Geeta shall handover charge of the post to the Senior Superintendent/immediate junior of their Courts on the After Noon of 30-04-2019 and take charge of her new post in the new station on or after 01-05-2019.
- iv) The Chief Judge, City Civil Court, Hyderabad is hereby directed to relieve Smt. Ch. Bhagavath Geeta on the After Noon of 30-04-2019 to enable her to join in her new post on or after 01-05-2019 and report compliance.

## II

**Sri A. Raman Raj**, Chief Administrative Officer Principal District Court, Mahabubnagar, is transferred and posted as Chief Administrative Officer, Principal District & Sessions Court (Admn.), Ranga Reddy District vice Sri J. Guru Prakash, Chief Administrative Officer, transferred.

**Sri J. Guru Prakash**, Chief Administrative Officer, Principal District & Sessions Court (Admn.), Ranga Reddy District, is transferred and posted as Chief Administrative Officer City Civil Court (Admn.), Hyderabad vice Sri A. Vijaya Kumar, Chief Administrative Officer, transferred

**Sri A. Vijaya Kumar**, Chief Administrative Officer, City Civil Court (Admn.), Hyderabad, is transferred and posted as Chief Administrative Officer, Special Sessions Court for trial of cases under SCs&STs (POA) Act-1989, Adilabad. (post kept vacant)

- i) Sri A. Raman Raj, Sri J. Guru Prakash and Sri A. Vijaya Kumar shall handover charge of their posts to the Senior Superintendent / immediate junior of their courts immediately on receipt of these orders and take charge of their new posts.
- ii) The District Judges, Mahabubnagar, Ranga Reddy District and Chief Judge, City Civil Court, Hyderabad is hereby directed to relieve the individuals forthwith on receipt of these orders to enable them to join in their new posts and report compliance.

## III

**Smt. B. Usha Rani**, Chief Administrative Officer, Principal District Court, Warangal, is transferred and posted as Chief Administrative Officer, Industrial Tribunal-cum-Labour Court-cum-VI Additional District & Sessions Court at Godavarikhani, Karimnagar District vice Sri R. Govind Rao transferred (**vacancy arises w.e.f. 01-05-2019**).

**Sri R. Govind Rao**, Chief Administrative Officer, Industrial Tribunal-cum-Labour Court-cum-VI Additional District & Sessions Court at Godavarikhani, Karimnagar District, is transferred and posted as Chief Administrative Officer, XIII Additional District & Sessions Court, Ranga Reddy District at L.B. Nagar, Hyderabad vice Smt. Shyamala Manemma transferred (**vacancy arises w.e.f. 01-05-2019**).

**Smt. Shyamala Manemma**, Chief Administrative Officer, XIII Additional District & Sessions Court, Ranga Reddy District at L.B. Nagar, Hyderabad, is transferred and posted as Chief Administrative Officer, Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989-cum-VI Additional MSJ's Court-cum-XX Addl. Chief Judge's Court, Secunderabad. (**vacancy arises w.e.f. 01-05-2019**)



**Smt. B. Saroja**, Chief Administrative Officer, XXVII Addl. Chief Judge, City Civil Court, Secunderabad, is transferred and posted as Chief Administrative Officer, Special Sessions Court for trial of Atrocities against Women, Khammam (post kept vacant)

**Smt. T. Swapna**, Chief Administrative Officer, Special Court for trial of cases under Essential Commodities Act-cum-III MSJ, Hyderabad, is transferred and posted as Chief Administrative Officer, Principal District Court, Mahabubnagar vice Sri A. Raman Raj, Chief Administrative Officer, transferred.

- i) Smt. B. Saroja, and Smt. T. Swapna shall handover charge of their posts to the Senior Superintendent / immediate juniors of their courts immediately on receipt of these orders and take charge of their new post.
- ii) The Chief Judge, City Civil Court, Hyderabad and Special Judge for trial of cases under Essential Commodities Act-cum-III MSJ, Hyderabad, is hereby directed to relieve the individuals forthwith on receipt of these orders to enable them to join in their new posts and report compliance.
- iii) Smt. B. Usha Rani, Sri R. Govind Rao, and Smt. Shyamala Manemma shall handover charge of the posts to the Senior Superintendent/immediate junior of their Courts on the After Noon of 30-04-2019 and take charge of their new posts in the new station on or after 01-05-2019.
- iv) The District Judges, Warangal, Karimnagar, and Ranga Reddy District are hereby directed to relieve Smt. B. Usha Rani, Sri R. Govind Rao, and Smt. Shyamala Manemma, respectively on the After Noon of 30-04-2019 to enable them to join in their new posts on or after 01-05-2019 and report compliance.

The Unit Officers concerned are hereby directed not to entertain any application for leave from the individual concerned. The above individuals are also hereby informed that representation for retention in the present post or any change in the above postings will not be entertained.

The Unit Officers are further directed to send the joining reports of the individuals to this Registry.

**Note:- Sri A. Raman Raj, and Sri R. Govind Rao, Chief Administrative Officers are not entitled to draw T.A. and D.A. etc., since they are transferred at their request.**

  
 REGISTRAR (ADMN.).

To

1. The **Individuals (Through the concerned Unit Heads)**.
2. The Chief Judge, City Civil Court, Hyderabad.
3. The Metropolitan Sessions Judge, Hyderabad.
4. The District Judges, Medak at Sangareddy, Mahabubnagar, Nizamabad, Karimnagar, Adilabad, Warangal, Khammam, and Ranga Reddy District.
5. Special Sessions Judge for trial of cases relating to Atrocities against Women-cum-X Additional District and Sessions Court, Mahabubnagar.
6. The IX Additional District & Sessions Judge, Kamareddy, Nizamabad District.
7. The Special Sessions Judge for Fast Tracking the cases relating to Atrocities against Women-cum-VI Addl. District & Sessions Judge, Adilabad.
8. The Special Sessions Judge for trial of cases under SCs&STs (POA) Act-1989, Adilabad.
9. The Judge for Industrial Tribunal-cum-Labour Court-cum-VI Additional District & Sessions Judge at Godavarikhani, Karimnagar District.
10. XIII Additional District & Sessions Judge, Ranga Reddy District at L.B. Nagar, Hyderabad.
11. The Special Sessions Judge for trial of cases under SCs/STs (POA) Act, 1989-cum-VI Additional MSJ-cum-XX Addl. Chief Judge, Secunderabad.
12. XXVII Addl. Chief Judge, City Civil Court, Secunderabad.
13. The Special Sessions Judge for trial of Atrocities against Women, Khammam.
14. The Special Judge for trial of cases under Essential Commodities Act-cum-III MSJ, Hyderabad.
15. The Pay and Accounts Officer, Hyderabad.
16. The District Treasury Officer, Medak at Sangareddy, Mahabubnagar, Nizamabad, Karimnagar, Adilabad, Warangal, Khammam, and Ranga Reddy District.
17. The Sub Treasury Officer, Kamareddy, Godavarikhani.
18. The Registrar (IT)-cum-Central Project Coordinator, High Court for the State of Telangana, with a request to direct the concerned to upload the Notification in the High Court's Website.

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